

Govt. within the overall allocation for the State from year to year. The schedule for electrification of the remaining villages in the above districts will depend on the allocations made by the State Govt. for these districts within the overall allocation approved by the Planning Commission for the State. However, as on 31.3.1991, out of total 1,12,566 villages as per 1981 Census, 82,565 villages stands electrified in the State of Uttar Pradesh.

[English]

Profitability and Denationalising Coal India Limited

3526. SHRI HARIN PATHAK: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited is running in profit;

(b) if so, the details thereof

(c) whether the Government propose to denationalise the Coal India Limited; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b) No Sir, Coal India Limited has been incurring losses since inception except for the years 1981-82 and 1989-90 when it earned profits of Rs. 34.20 crores and Rs. 80.13 crores respectively.

(c) There is no such proposal for the present.

(d) Does not arise.

World Bank Loan for Exploration and Import of Oil

3527. SHRI K. THULASIAH VANDAYAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total quantity and value of oil produced indigenously and imported;

(b) whether the Government are seeking any World Bank loan for more exploration and imports of oil due to devaluation of the rupee recently; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) During 1990-91, approximately 33 million tonnes of crude oil was produced indigenously, the value of which is approximately Rs. 7375 crores at the price of Rs. 2235 per tonne, payable by the refineries. About 29.36 million tonnes of crude oil and petroleum products were imported at a cost of Rs. 10779 crores.

(b) No, Sir.

(c) Does not arise.

Procurement of Medical Equipments by Coal India Limited

3528. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited and its subsidiary companies have placed orders for procurement of sophisticated medical equipments for their various hospitals from abroad;

(b) if so, the locations of the hospitals together with the details of equipments proposed to be purchased from abroad for use by them; and

(c) the expenditure involved for procurement of new equipments?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) Yes, Sir.

(b) and (c) The details in regard to location of hospitals, name of equipments to be procured and the expenditure involved are given in the attached statement.

STATEMENT

Company	Location of Hospital	Name of Equipment	Value
Western Coal-fields Limited	WCL Head quarter (Nagpur)	BREATHING APPARATUS	US \$ 1591
	Barkui Chhindwara.	COMPUTERISED PULMONARY FUNCTION LABORATORY EQUIPMENT	US \$ 151339.37
Eastern Coal-fields Limited	Kalla, Asansol, Burdwan.	UNDER-WATER CUTTING DIATHERMY MACHINE	DM 13509